

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **29.06.2026** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10.30 AM**

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 308/2026 For Condone Delay IA No. 872/2026 For Stay IA No. 873/2026 <b>(With Defects)</b>	Gopalakrishna NN & 4 Ors Vs Ashok Kriplani Erst. RP, Dreamz Infra India Limited & Anr.	Mr. Harshal Joshi	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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